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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.639/2022**

IN THE MATTER OF:

Pritpal Sharma

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**WITH
MISC APPLICATION IN DISPOSED OF CASES NO. 24/2023
IN
ORIGINAL APPLICATION NO. 33/2022**

IN THE MATTER OF:

Ganesh Prasad

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

I N D E X

| <u>Si. No.</u> | <u>Particulars</u> | <u>Page No.</u> |
|-----------------------|--|------------------------|
| 1. | Action taken report on behalf of District Magistrate (South West) in compliance of order dated 21.03.2025 passed by this Hon'ble Tribunal. | 1-3 |
| 2. | Annexure- A: Copy of the letter dated 23.12.2024 sent to New Delhi | 4 |
| 3. | Annexure- B: Copy of the letter dated 26.12.2024 sent to West | 5 |

FILED BY:

NEW DELHI

DATED: 14.05.2025


(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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SUBMISSION/ACTION TAKEN REPORT ON BEHALF OF DISTRICT
MAGISTRATE (SOUTH-WEST) BEFORE THIS HON'BLE TRIBUNAL
IN TERM OF ORDER DATED 21.03.2025

MOST RESPECTFULLY SHOWETH:-

1. That Hon'ble Tribunal has passed detailed orders on 28.08.2024, 08.01.2025 and 21.03.2025. In the Order dated 21.03.2025, Hon'ble Tribunal has directed that *"Since the borewells already identified to be illegal are still remaining to be sealed, the CEO, DJB and all the Deputy Commissioner (Revenue)/District Magistrates in NCT of Delhi are directed to file further compliance reports by 15.05.2025"*.



2. That the District Magistrate, South-West, had taken all necessary and appropriate steps to ensure compliance with the directions issued by this Hon'ble Tribunal in the present matter. Also pursuant to the orders of this Hon'ble Tribunal, the District-South-West Administration undertook requisite actions within the stipulated time frame and has duly complied with the directions issued. The compliance report is kindly submitted as under: -

| District | Number of illegal borewells identified as per list provided by DJB | Number of illegal borewells which pertain to other districts | Number of illegal borewells pertaining to South-West District | Number of illegal borewells which have been sealed/closed : | Number of illegal borewells with incomplete address/not traceable and DJB requested to provide complete details | Number of illegal borewells which are yet to be sealed/closed |
|-------------------|--|--|---|---|---|---|
| Dwarka | | 514 | 6337 | 5823 | 514 | 00 |
| Kapashera | | 00 | 54 | 54 | 00 | 00 |
| Najafgarh | | 00 | 21 | 09 | 12 | 00 |
| South-West | 6926 | 514 | 6412 | 5886 | 526 | 00 |

3. That lists of illegal borewells pertaining to other districts have already been forwarded to concerned districts (New Delhi and West) vide letters dated 23.12.2024 and 26.12.2024 and copies of same are enclosed as **Annexure-A** and **Annexure-B** respectively.
4. That it is humbly submitted that this Compliance/Action Taken Report of District Magistrate (South-West) may kindly be taken on record.

PRAYER

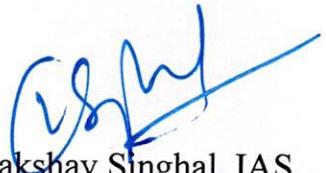
In view of the above facts, this Hon'ble Court may graciously be pleased to take on record this Compliance/Action Taken Report of District Magistrate




(South-West) in compliance of Hon'ble Tribunal order dated 21.03.2025 and or pass any further order which this Hon'ble Court deem fit and proper in the facts of this case.

New Delhi
Date:

THROUGH


Lakshay Singhal, IAS
District Magistrate (South-West)
Applicant/Respondent
LAKSHAY SINGHAL, IAS
District Magistrate
South-West Delhi


Jyoti Menditratta, Advocate
Standing counsel (NGT)
H-34, Jangpura Extension
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New Delhi -110014.
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Mobile : 09811136141
e-mail: jyoti.legal@gmail.com

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Annexure-A



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (DWARKA) SW DISTRICT
SECTOR-10, DWARKA, NEW DELHI-110075

No. F. /SDM/DW/2024/ 113778

Dated: 23/12/24

To

SDM (Delhi Cantt),
12/1 Jam Nagar House,
Shahjahan Road,
New Delhi- 110011.

Sub:- Forwarding of illegal borewell falls under Sub-Division Delhi Cantt.

Sir,

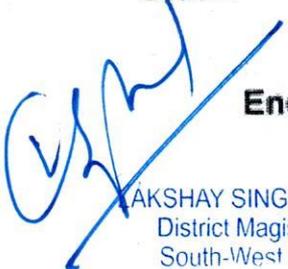
Please find enclosed herewith is a list of 397 illegal borewells identified within your sub-division. Please be advised that a matter concerning the Sealing of Illegal Borewells is currently pending before the Hon'ble National Green Tribunal (NGT) in OA No. 639/2022 – Pritpal Sharma vs. Government of NCT of Delhi and Ors.

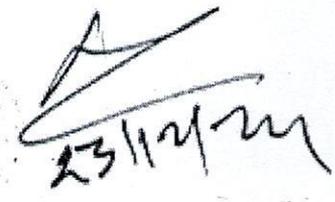
In light of the ongoing proceedings, the said list is forwarded to your office for the necessary action as per the directions of the Hon'ble Tribunal. Kindly ensure compliance and take appropriate measures at the earliest.

Should you require any further information or clarification, please do not hesitate to contact this office.

Thank you for your prompt attention to this matter. Forwarded for necessary action.

Encl:- As above.


AKSHAY SINGHAL, IAS
District Magistrate
South-West Delhi


(EXECUTIVE MAGISTRATE)
SUB-DIVISION (DWARKA)

Copy to:-

1. PA to District Magistrate (South-West) for information please.
2. PA to Additional District Magistrate (South-West) for information please.
3. SDM (Dwarka) for information please.
4. Executive Engineer, Delhi Jal board for information and necessary action.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (DWARKA) SW DISTRICT
SECTOR-10, DWARKA, NEW DELHI-110075

No F. /SDM/DW/2024/ 114696

Dated: 26/12/24

To

SDM (Rajouri Garden)
Nehru Nagar, Shivaji Place,
Vishal Enclave,
Tagore Garden Extension,
New Delhi, Delhi, 110027

Sub:- Forwarding of illegal borewell falls under Sub-Division Delhi Cantt.

Sir,

Please find enclosed herewith is a list of **117 illegal borewells** identified within your sub-division. Please be advised that a matter concerning the **Sealing of Illegal Borewells** is currently pending before the Hon'ble National Green Tribunal (NGT) in OA No. 639/2022 – *Pritpal Sharma vs. Government of NCT of Delhi and Ors.*

In light of the ongoing proceedings, the said list is forwarded to your office for the necessary action as per the directions of the Hon'ble Tribunal. Kindly ensure compliance and take appropriate measures at the earliest.

Should you require any further information or clarification, please do not hesitate to contact this office.

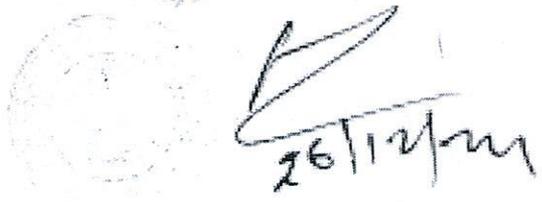
Thank you for your prompt attention to this matter. Forwarded for necessary action.

Encl:- As above.

Copy to:



LAKSHAY SINGHAL, IAS
District Magistrate
South-West Delhi



(EXECUTIVE MAGISTRATE)
SUB-DIVISION (DWARKA)

1. PA to District Magistrate (South-West) for information please.
2. PA to Additional District Magistrate (South-West) for information please.
3. SDM (Dwarka) for information please.
4. Executive Engineer, Delhi Jal board for information and necessary action.